

3) This will be treated as last opportunity. No further time will be afforded to either of Parties for any purpose, as the Interlocutory Application is old of the year 2020.

IA 1970/2020 in C.P.(IB)2300/MB/2018

- 1) Advocate Harsha Sharma for the Applicant, Ms. Samruddhi Gholap, Ld. Counsel for the Respondent No. 1 and Mr. Aman Kacheria, Ld. Counsel for Respondent Nos. 2 to 5 are present.
- 2) Respondent Nos. 2 to 5 seek some time to file and place on record Affidavit in Replies. Time is allowed. Affidavit in Replies be filed and placed on record well before the adjourned date thereby duly serving copies thereof to the other side well in advance.
- 3) Stand over to 06.05.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare